GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1107 ANSWERED ON:20.03.2012 CCTV CAMERAS

Bali Ram Dr. ;Kashyap Shri Virender;Kodikunnil Shri Suresh;Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish;Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has installed Closed-Circuit Television Cameras (CCTVs) and electronic surveillance equipments on all the roads, markets, public places and colonies with a view to improve policing and contain crime and terrorist activities in the country including NCT of Delhi and Mumbai;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether there are reports that most of the cameras are not in working condition;
- (d) if so, the details and the reasons therefor along with the steps taken to repair the non-functional cameras in a time bound period;
- (e) the number of crimes committed in markets and places covered by these CCTV cameras and the number of crimes solved using the video footages in the NCT of Delhi; and
- (f) the effective measures taken by the Government to check proper functioning of such cameras and to install more CCTVs in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): "Police" and 'Law & Order" are State subjects as per VII Schedule of the Constitution of India. As such, it is primarily the responsibility of the State Governments to modernize and adequately equip its police forces and make security arrangements including installation of Closed-Circuit Television Cameras (CCTV). The Central Government provides funds to the States under the Modernization of State Police Forces Scheme (MPF) to help them to upgrade the equipment, weaponry, mobility, security arrangements, etc.

As far as NCT of Delhi is concerned, the Government of India, in October, 2008, awarded work of installation of CCTV surveillance system in 59 market places and 27 border check posts in three phases on nomination basis in principle in favour of M/s ECIL (a Govt. of India Undertaking firm). One location, i.e., Jama Masjid was added later on making the figure to 60 markets and 27 border check posts. Two locations were taken up as Pilot project for installation of CCTV surveillance system by M/s ECIL. The installation has been completed and CCTV systems are functional.

In the first phase, 25 markets and 4 border check posts were identified for installation of CCTV system. Installation at 27 sites has been completed by the firm. In phase 2(a), 28 markets and 10 border check posts and phase 2(b), 6 locations of New Delhi and Central District have been taken up. CCTV systems were also got installed by Delhi Police in various markets. CCTV cameras are also being installed at Supreme Court of India, Delhi High Court and at the six District Courts (except Patiala House Court where CCTV systems are being installed by CPWD) through M/s ECIL.

In addition to the above, 36 CCTV cameras are installed at 9 important locations in the city by Delhi Traffic Police.

The Government of Maharashtra has also initiated steps to instal CCTVs to cover Mumbai City.

- (c) & (d): In Delhi, all the cameras are in working condition except 36 closed circuit cameras installed by the Traffic Unit of Delhi Police. These are not in working condition due to dispute in annual maintenance contract with the company which had supplied, installed and commissioned the cameras.
- (e): The details of cases solved with the help of CCTV camera in Delhi is as under:

Year No. of cases Worked out / solved reported

2010 250 03

2011 442 17

2012 67 02

(f) The CCTV systems being installed in Delhi by M/s ECIL in three phases are under guarantee / warranty period of three years and thereafter the same will be taken under AMC for 7 years.